

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.26/(MAH)/2015
IA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2017

NAME OF THE PARTIES: M/s. Telemax Links India Pvt. Ltd.
V/s.
M/s. Syslogic Mobitech Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
01.	Nagesh P. Adv. Rishi Sood Adv. Pratap Nimbalkar Adv.	Advocate for Petitioner	
02.	Adv. G. J. Srivastava	Advocate for Rs.	

ORDER

CA No. 118 of 2016

In

T.C.P. No. 26/397-398/CLB/MB/MAH/2015

1. Ld. Advocate Mr. Nagesh P., Rishi Sood, Pratap Nimbalkar for the Petitioner and Ld. Advocate G. J. Srivastava for the Respondents are present.
2. Heard C.A. 118/16. Reasoned Order shall be pronounced.
3. C.P. No. 26/15 along with C.A. 93/2015 now enlisted for hearing by consent on 08.03.2017.

Dated: 17th January, 2017

Sd/-
M. K. SHRAWAT
Member (Judicial)